No. RJ-I/Regular/451/2022

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the Parties appearing in-person at **AURANGABAD BENCH** that on **Friday, 9th December 2022 :**

I

The Division Bench headed by **the Hon'ble Shri Justice R.G. Avachat** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by **the Hon'ble Smt. Justice Vibha V. Kankanwadi.**

II

The Hon'ble Shri Justice R.M. Joshi will sit singly and take up the matters pertaining to Single Bench, as per the Board to be notified separately.

High Court, Appellate Side,
Bombay.

Date : 8th December 2022

By Order,

Sd/-
(V.R. Kachare)
Registrar (Judl-I)